NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/1/2016

NAME OF THE PETITIONER(S)

: R. Doraisamy and D. Dhanalakshmi

NAME OF THE RESPONDENT(S)

: M/S Mehala Carona Textiles Private Limited & others

SECTION

: 397/398

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

SIGNATURE

M. Raihan Adia Zar Harizhankan Mani

3. Paditioner

ORDER

Counsel for the Petitioner present. No representation on behalf of the Respondent. Matter is posted for the appearance of the Respondent failing which appropriate order will be passed. Put up on 10.01.2018 at 10.30 A.M.

> -5el -MEMBER (JUDICIAL)

ghk